

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.11/96

Monday this the 22nd day of January, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.S.Gopalankutty,
Srambbikkal House,
Pombara P.O.
(Via) Karakurissiy,
Pin -678 595,
Palghat.

... Applicant

(By Advocate Mr.K.S.Bahuleyan)

vs.

1. The Employment Officer,
Employment Exchange, Shoranur.
2. The Sub Divisional Inspector,
Mannarkad Postal Sub Division,
Mannarkad -678 582. .. Respondents

(By Advocate Mr.T.R.Ramachandran Nair(R.2)

The Application having been heard on 22nd January, 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant working as an Extra Departmental Agent on a provisional basis seeks a direction to command respondent Employment Officer to sponsor his name for consideration for regular appointment. He contends that those registered after him have been sponsored. This contention is refuted by the Employment Officer. We see no reason to doubt the correctness of the statement and at any rate it is not for us to go into disputed questions of facts and enter on adjudication.

2. In the circumstances we decline jurisdiction. No costs.

Dated the 22nd January, 1996.

venkatakrishnan
P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN